

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 05th May, 2023

NO. HC.VII-30/2023/4045/A #### In continuation to this Registry's earlier notification no. **NO. HC.VII-30/2023/3102/A** dated **06-04-2023**, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers from the States of Assam to participate in the ***East Zone-II Regional Conference*** on "***Contemporary Judicial Developments and Strengthening Justice through Law & Technology (P-1344)***" scheduled to be held on **06th & 07th May, 2023** at the **Assam Administrative Staff College, Khanapara, Guwahati.**

JUDICIAL OFFICERS		
Sl. No.	Name	Designation
1	Shri Abhijit Bhattacharyya	District and Sessions Judge, Darrang, Mangaldoi
2	Shri Satyajit Khound	Special Judge, CBI, Addl. Court, No.1, Assam, Chandmari, Guwahati
3	Shri Pratim Kumar Bora	District and Sessions Judge, Barpeta
4	Shri Biswajit Chakraborty	Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati
5	Shri Satya Nath Sarma	Presiding Officer, STAT & MACT No. 1, Guwahati
6	Shri Dipak Thakuria	Special Judge, Assam, Guwahati
7	Shri Aminur Rahman	Presiding Officer, Labour Court, Guwahati
8	Shri Abdul Hakim	Presiding Officer, MACT No. 3, Guwahati
9	Dr. Manash Barua	District and Sessions Judge, Nalbari
10	Smt Mallika Dutta	Member, MACT, Karmup, Amingaon
11	Smti Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge, POCSO, Amingaon
12	Shri Nityananda Talukdar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
13	Shri Sujit Kumar Ghosh	Addl. District and Sessions Judge, No.3, Kamrup (M), Guwahati

14	Shri Debashish Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta
15	Shri Kumud Chandra Boro	Addl. District and Sessions Judge, No.3, Nagaon
16	Smti Mamta Bhadani	Chief Judicial Magistrate, Darrang, Mangaldoi
17	Md. Mishbahul Hassan Ansari	Civil Judge & Asstt. Sessions Judge, Morigaon
18	Smti Panchali Shyam,	Counsellor, Family Court, No.1, Kamrup (M), Guwahati
19	Smti Sutapa Bhusan	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
20	Smti. Bhashyarima Bhuyan	Munsiff No. 4 cum JMFC, Kamrup (M), Guwahati

The nominated Judicial Officers are requested to provide the requisite information as per the format given below to the Judicial Academy, Assam by email at **regconghy@gmail.com** by **today before 4 P.M.** to enable the Academy for making necessary arrangements:

Name & Designation	Mobile No. (WhatsApp)	Email	Arrival		Departure		Accommodation (Yes/No)
			Date and time	Mode of travel (Bus / Train / Flight details)	Date and time	Mode of travel (Bus / Train / Flight details)	

The aforesaid Officers are to report at the venue on **6th and 7th May, 2023** at **08:45 A.M.** positively.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-30/2023/ 4046-4072/A, Dated 05-05-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Barpeta / Darrang / Nalbari
6. The District & Sessions Judge, Barpeta / Darrang / Kamrup / Kamrup (M) / Morigaon / Nagaon / Nalbari

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control about this Notification accordingly).

7. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
8. Shri Satyajit Khound, Special Judge, CBI, Addl. Court, No.1, Assam, Chandmari, Guwahati.
9. Shri Biswajit Chakraborty, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati.
10. Shri Satya Nath Sarma, Presiding Officer, STAT & MACT No. 1, Guwahati.
11. Shri Dipak Thakuria, Special Judge, Assam, Guwahati.
12. Shri Aminur Rahman, Presiding Officer, Labour Court, Guwahati.
13. Shri Abdul Hakim, Presiding Officer, MACT No. 3, Guwahati.
14. Smt Mallika Dutta, Member, MACT, Karmup, Amingaon.
15. Smti Panchali Shyam, Counsellor, Family Court, No.1, Kamrup (M), Guwahati.
16. The nominated Judicial Officers concerned.

(For any queries or concern, the nominated participants may contact the Nodal Officers, nominated by the Gauhati High Court)

NODAL OFFICERS		
Name & Designation	Phone No.	E-mail ID
Smt. Shivani Handique, Research Officer, Judicial Academy, Assam	9706569430	regconghy@gmail.com

Sri Saptarshi Garg, Joint Registrar (Vigilance)	9864176684	regconghy@gmail.com
Sri S.S.B. Singha, Secretary, NEJOTI, Assam	9864097649	
Sri Bidyut Choudhury, Administrative Officer, Judicial Academy, Assam.	9401101341	

17. The Research Officer, Judicial Academy, Assam.
18. The Joint Registrar (Judicial/PM&P/Vigilance), Gauhati High Court, Guwahati.
19. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
20. The OSD (eCourts/Judicial), Gauhati High Court, Guwahati.
21. The Secretary, NEJOTI, Assam.
22. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

24. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
25. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
26. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Toppadar
05.05.23

REGISTRAR (JUDICIAL)